

Annexure 8														
Name of the Corporate debtor: M/s. Sai Krishna Minerals Private Limited ; Date of commencement of CIRP: 30.05.2025; List of Creditors as on : 14.10.2025														
List of operational creditors (other than workmen and employees and Government Dues)														
S No	Name of the creditor	Details of claims received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of Claim Not Admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of voting share in COC					
1	Manoj Kumar Jain	14-06-2025	90,72,70,654.00	10,71,15,785.00	FORM B	-	-	NO	17.52%	-	-	80,01,54,869.00	-	
2	Seenam Bhat & Co Chartered Accountants		2,36,000.00	2,36,000.00	FORM B	-	-	NO	0.04%	-	-	-	-	
3	A Seenam Bhat		27,47,654.00	16,28,400.00	FORM B	-	-	NO	0.27%	-	-	11,19,254.00	-	
4	Terapanth Foods Limited		1,52,80,577.00	1,52,80,577.00	FORM B	-	-	NO	2.50%	-	-	-	-	
5	S B Minerals		4,93,70,037.00	4,93,70,037.00	FORM B	-	-	NO	8.07%	-	-	-	-	
6	Mahabir Minerals		1,76,68,380.00	1,76,68,380.00	FORM B	-	-	NO	2.89%	-	-	-	-	
7	Chunduru Associates		6,36,81,640.00	6,36,81,640.00	FORM B	-	-	NO	10.41%	-	-	-	-	
8	B S Dilip Singh		6,70,00,000.00	-	FORM B	-	-	Yes	0.00%	-	-	6,70,00,000.00	-	
TOTAL			1,12,32,54,942.00	25,49,80,819.00						-	-	86,82,74,123.00	-	